

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1562  
ANSWERED ON:21.07.2014  
DEVELOPMENT OF TELECOM SECTOR  
Ali Shri Idris

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has signed any agreement with some foreign countries to develop telecommunication services in the country during the last three years;
- (b) if so, the details thereof along with the terms and conditions of such agreement; and
- (c) the total number of joint venture collaborations made to provide telecommunication services in the participating countries during the last three years and the current year, country-wise?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) Yes Madam.

(b) The Government has signed following agreements with foreign countries to develop telecommunications services in the country during last three years.

1. Ministry of Communications & Information Technology, India has signed a Joint Statement with Ministry of Internal Affairs and Communications of Japan to strengthen mutual cooperation between the two countries in the field of telecommunications on October 3, 2013.

2. Wireless Planning and Coordination Wing (WPC) has signed Memorandum of Understanding (MoU) with Authority of Radio Frequency Management, Ministry of Information and Communications, The Socialist Republic of Vietnam on cooperation in the field of Spectrum Management on July 4, 2013.

3. Telecom Regulatory Authority of India (TRAI) has signed following Memoranda of Understanding(MoUs) with Telecom Regulators of foreign countries:-

i. Amendment to MoU between the National Telecom Regulatory Authority (NTRA), Egypt and the Telecom Regulatory Authority of India (TRAI) on February 25,2014 (The original MoU signed on March 28, 2007).

ii. MoU between the Telecom Regulatory Authority of India (TRAI) and the Vietnam Telecommunications Authority (VNTA) signed on July 4, 2013.

iii. MoU between the Telecom Regulatory Authority of India (TRAI) and Georgian National Communications Commission (GNCC) signed on July 4, 2013.

iv. MoU between the Telecom Regulatory Authority of India (TRAI) and Telecommunications Regulatory Commission, Sri Lanka (TRCSL) signed on January 17, 2012.

The details of these agreements with terms of conditions of respective agreement are given in Annexure.

(c) No Joint Venture collaboration has been made during the last three years and the current financial year.